

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **12.08.2021** at **10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)**  
**SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**  
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IA/MA/IBA/TCP/TCA/CP/CA No : IBA/617/2020  
NAME OF PETITIONER : DBS Bank India Ltd  
NAME OF RESPONDENT : Easun Products India Pvt Ltd  
SECTION : Sec 7 of IBC, 2016  
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**ORDER**

The Petitioner is represented by Mr. Praveen Kumar, Advocate and the Respondent is represented by Mr. Mayan H. Jain, Advocate through video conferencing platform.

This is an Application filed by the DBS Bank India Ltd. towards outstanding of the loan sanctioned on 16.10.2018. This existing Application was filed subsequent to the date of the sanction of the loan.

The Applicant shall satisfy this Adjudicating Authority regarding the maintainability of this Application.

The Respondent is also permitted to file an Application regarding maintainability of this Application.

List this matter on **09.09.2021** on the question of maintainability of this Application.

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**(ANIL KUMAR B)**  
**MEMBER (TECHNICAL)**

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**(R. SUCHARITHA)**  
**MEMBER (JUDICIAL)**